

(c) if so, the details thereof; and

(d) the steps taken/proposed to be taken to initiate action against the officials found guilty?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):
(a) Under the scheme of Operation Blackboard, Rs. 5,559.72 lakh and Rs. 6,725.40 lakh respectively were released to Maharashtra during 1995-96 and 1996-97.

(b) The State Government has informed that no case of misappropriation has been reported so far.

(c) and (d) Do not arise.

Contagious Diseases/Epidemics

3534. SHRI KACHARU BHAU RAUT : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the names of contagious diseases/epidemics spread in the country during the last three years, State-wise; and

(b) the action taken or proposed to be taken to check the recurrence of the said diseases in future?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) The disease outbreaks that have been reported in the country during the last 3 years mainly occurred in the following States :-

Japanese Encephalitis	- Kerala, Haryana & Punjab
Measles	- Uttar Pradesh
Dengue	- Delhi and Haryana
Malaria	- Orissa, Rajasthan & Delhi.
Viral Hepatitis	- New Delhi & Rajasthan
Cholera	- Delhi, Orissa & Haryana
Plague	- Maharashtra & Gujarat.

(b) To check the recurrence of epidemics the Government is taking steps to strengthen the disease surveillance system and improve the implementation of programme that cover specific diseases. To set up an early warning system the Government has issued instructions to states to develop a calendar of activities for taking pre-emptive actions for control of epidemics like Malaria and Dengue.

[English]

Uniform System of Education

3535. SHRI NITISH BHARDWAJ : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government propose to introduce a uniform system of education in colleges on the pattern of Kendriya Vidyalayas; and

(b) if so, the details thereof and the time by which it is likely to be introduced?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):
(a) No, Sir.

(b) Does not arise.

[Translation]

I.S.I. Activities

3536. SHRI MAHENDRA SINGH BHATI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "I.S.I.. Ne Chuninda Netaon Ki Hatya Ki Sazis Rachi" appearing in the 'Dainik Jagran' dated February 16, 1997;

(b) if so, whether the Government have sent letter of protest to Pakistan in this regard; and

(c) the reaction of the Pakistan Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) Yes, Sir.

(b) and (c) Government have consistently taken up the issue of Pakistan's support and promotion of terrorism directed against India with Pakistan. Unfortunately, Pakistan's support to cross border terrorism continues. Government are resolved to taking all measures to counter the role of Pakistani agencies directed against India.

[English]

Indo-Bangladesh Land Boundary

3537. SHRI AMAR ROYPRADHAN :

DR. M. JAGANNATH :

SHRI SATYAJITSINH DULIPSINH GAEKWAD :

SHRI MADHAVRAO SCINDIA :

Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the repl given to Unstarred Question No. 2344 on December 9, 1996 and state :

(a) whether regular meetings were held to implement three issues of land boundary agreement;

(b) if so, the details thereof during the last three years;

(c) the details of the discussion held during the third meeting of Indo-Bangladesh Joint working group held in New Delhi; and

(d) steps taken for early completion of demarcation of Indo-Bangladesh land boundary?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) to (d) Regular meetings are held between the Land Records and Surveys Authorities of the two countries to discuss and implement the outstanding issues relating to the land boundary agreement. In 1994, 7 meetings; in 1995, 10 meeting in 1996, 12 meetings; were held. During the third meeting of Indo-Bangladesh Joint Working Group held in New Delhi from January 28-31, 1997 the two sides recognised the need for early completion of land boundary demarcation work. Both sides also agreed on the need to increase the number of survey teams for early completion of the work. Other issues discussed during the Joint Working Group meeting included security related issues, cross border movement, repatriation of Chakma refugees, visa regime, trans-border crimes etc. During the discussions between the Home Secretaries of India and Bangladesh in February 1996, both sides reiterated the need to increase the number of survey teams for boundary demarcation. As per information received from Survey of India, the land boundary demarcation in West Bengal sector has been discussed and field programme finalised, and demarcation of the pending portion of land boundary by both sides is presently being undertaken. The relocation of missing pillars/and repairs of damaged pillars has been undertaken in Tripura, Assam and Meghalaya sectors. The progress of printing and finalisation of boundary strip maps in all sectors have been reviewed.

[Translation]

Mentally Retarded People

3538. SHRIMATI SUMITRA MAHAJAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a), whetehr the Government have received any proposal to make law for mentally-retarded people; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b) The proposed "National Trust for the Welfare of Persons with Mental Retardation and

Cerebral Palsy Bill, 1995" envisages making arrangements for care and rehabilitaion of the persons with mental retardation, providing aid and assistance to the organisations engaged in such care and receiving and managing the properties bequeathed for the purpose.

[English]

District Primary Education Programme

3539. SHRIMATI VASUNDHARA RAJE :

SHRI BHAKTA CHARAN DAS :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have reviewed the implementation of District Primary Education Programme (DPEP) in different States;

(b) if so, the achievement made by the States during the Eighth Plan state-wise; and

(c) the amount utilised by each State under DPEP during the Plan period, district-wise and year-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) The progress of implementation of the District Primary Education Programme (DPEP) is reviewed from time to time through visits of Supervision Missions, Computerised Management Information System (MIS), Periodical reports, meetings with the State project officials, etc.

(b) DPEP is a 5-7 years project Phase-I of the programme was launched in Novermber, 1994 in 42 districts of 7 State namely Assam, Haryana, Karnataka, Kerala, Maharashtra, Tamil Nadu and Madhya Pradesh. Under Phass-II the programme has been extended to 17 districts of 4 additional States, namely Orissa, Himachal Pradesh, Gujarat and Andhra Pradesh in 1996-97. Major achievements in 7 DPEP-I States are given in Statement-I attached.

(c) The position is indicated in Statement-II attached.

Statement-I

(Major achievements under DPEP upto December, 1996)

Name of States	Assam	Kerala	Haryana	Karnataka	Maharashtra	Tamil Nadu	Madhya Pradesh
1	2	3	4	5	6	7	8
New Primary School Buildings Constructed/ in progress	-	-	12	258	327	-	2141
Construction of build-ings for existing schools completed/in progress	213	-	-	-	-	-	-